

[English]

**Accelerated Rural Water Supply Programme**

2282. SHRI GABHAJI MANGAJI THAKORE: Will the PRIME MINISTER be pleased to state:

(a) whether any proposals have been received by the Union Government from the Government of Gujarat for supply of tap water under the Accelerated Rural Water Supply Programme (ARWSP) during 1992-93 and 1993-94; and

(b) if so, the time by which the above proposals are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL): (a) No, Sir. Schemes under the ARWSP are being cleared by the Government of Gujarat under the powers delegated to it.

(b) Does not arise.

**Technological Packages for Industries**

2283. SHRI SRIBALLAV PANIGRAHI:

SHRIMATI DIPIKA H. TOPIWALA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Council of Scientific and Industrial Research (CSIR) has introduced the scheme of 'technology

packages with performance guarantee' to Indian industry;

(b) if so, the response of Indian industry thereto;

(c) the details of the technology packages offered by CSIR laboratories during 1993; and

(d) the financial benefits accrued under this scheme?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) CSIR has geared itself to offer technology packages with performance guarantees to the industry, wherever necessary.

(b) The response of the industry has been generally positive.

(c) This being a recent development the launching of these packages will commence in 1994.

(d) Does not arise.

**District Industry Centres in Assam**

2284. SHRI PROBEN DEKA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have set up district industry centres in Assam;

(b) if so, the details thereof;

(c) the names of the districts where such centres have not been set up and the reasons therefor; and

(d) the steps being taken by the Government to set up such centres in those districts?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Out of 23 Districts in Assam State, DICs have been set up in 17 Districts namely: (1) Kamrup (2) Nalbari (3) Barpeta (4) Dhubri (5) Goalpara (6) Kokrajhar (7) Mongaldoi (8) Sonitpur (9) Lakhimpur (10) Dibrugarh (11) Sibsagar (12) Jorhat (13) Nagaon (14) Karbi Anglong (15) N.C. Hills (16) Karimganj (17) Cachar.

(c) and (d). Six Districts where DICs have not been set up so far are (1) Tinsukia (2) Golaghat (3) Dhemaji (4) Morigaon (5) Hailakandi (6) Bongaigaon.

However, these Districts are also looked after by the nearest DIC of the adjoining Districts as per following arrangements made by the State Govt.

Name of District not having DIC	Name of DIC with whom tagged
1. Tinsukia	DIC Dibrugarh
2. Golaghat	DIC Jorhat
3. Dhemaji	DIC Lakhimpur
4. Morigaon	DIC Nagaon
5. Hailakandi	DIC Cachar
6. Bongaigaon	DIC Goalpara

State Govt. proposes to set up DICs in the remaining six Districts in phased manner subject to availability of funds. The Centrally Sponsored Scheme of DICs has since been transferred to the State Sector, as per decision of N.D.C.

[Translation]

#### Non-Allotment of DDA Flats

2285. SHRI B.L. SHARMA PREM: Will the Minister of URBAN DEPARTMENT be pleased to state:

(a) whether thousands of DDA flats completed upto January, 1994 have not been allotted so far;

(b) if so, the reasons thereof; and

(c) the steps taken to allot such flats at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir. No such backlog of allotment in respect of flats, with complete infrastructure facilities is there.

(b) Question does not arise in view of reply to (a) above.

(c) The Delhi Development Authority has reported that 10 major draws were conducted in February, 1994 to expedite allotments. 15,138 persons were offered allotments/allocations.

[English]

#### Funds for Tube-Wells

2286. SHRI ARJUN CHARAN SETHI: Will the PRIME MINISTER be pleased to state: